

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/6975/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 21st December, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/11694, dtd. 20.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 23.12.2021 (from 1 PM) along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 23.12.2021 till the afternoon of 24.12.2021**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-42/96(Pt.)/6976/A, dated** , 21-12-2021

Copy to :

1. The Project Manager , Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rda